

HIGH COURT OF TRIPURA
AGARTALA

No.F.20 (1)-HC/2017/ 13161-80

Dated, Agartala, the 25th July, 2017

NOTIFICATION

The Draft seniority/gradation list of Judicial Officers of **Grade-II** of Tripura Judicial Service as on 30.06.2017 is hereby published and enclosed herewith.

The Judicial Officers in the draft seniority/gradation list may submit their objections, if any, pertaining to the said seniority/gradation list **on or before 16.08.2017** to this Registry.

Any objection received after 16.08.2017 will not be considered.

To
Shri/Smti.

By order,

Sd/-
S.G.CHATTOPADHYAY
REGISTRAR GENERAL

Copy to:

The System Analyst, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura.


REGISTRAR GENERAL

SENIORITY/GRADATION LIST OF THE GRADE-II OFFICERS OF TRIPURA JUDICIAL SERVICE AS ON 30.06.2017

Sl. No.	Name of the officers	category	Qualification	Date of birth	Date of enrolment as an Advocate & the High Court to Which enrolled.	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed.	Date of Confirmation in superior Judicial Service with date	Present place of Posting with date	Date of retirement at the age of 58 years
	2.		3.	4.	5.	6.	7.	8.	9.	10.
Sl. No.	Name of the officers	category	Qualification	Date of birth	Date of enrolment as an Advocate & the High Court to Which enrolled.	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed.	Date of Confirmation in superior Judicial Service with date	Present place of Posting with date	Date of retirement at the age of 58 years
	2.		3.	4.	5.	6.	7.	8.	9.	10.
	Shri G.Das	SC	B.A.,LL.B	05.12.1973	17.05.2000 Gauhati High Court	03.02.2004	Appointed in Grade-III on 03.02.2004 and posted as Civil Judge (Jr. Divn.) & J.M.2 nd Class Amarpur, South Tripura. On promotion joined in Grade-II on 18.12.2013.	Confirmed in i) Grade-III on 03.02.2006 ii) Grade-II on 18.12.2015.	AGARTALA West Tripura Judicial District w.e.f 17.01.2014 and now posted as Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, (Court No.1) w.e.f 06.02.2015	31.12.2031
	Shri V.P.Debbarma	ST	HS.LL.B	30.01.1978	19.03.2002 Calcutta High Court	03.02.2004	Appointed in Grade-III on 03.02.2004 and posted as Civil Judge (Jr. Divn.) & J.M.2 nd Class, Kamalpur, North Tripura On promotion joined in Grade-II on 06.06.2014.	Confirmed in i) Grade-III on 03.02.2006 ii) Grade-II on 06.06.2016	BELONIA South Tripura Judicial District w.e.f 14.11.2016 as Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.)	31.01.2036
	Shri Dhiman Debbarma	ST	LL.B(Hons)	28.07.1977	01.04.2006 Gauhati High Court	30.07.2007	Appointed in Grade-III on 30.07.2007 and posted as J.M.2 nd Class, Kailashahar, North Tripura On promotion joined in Grade-II on 06.06.2014	Confirmed in i) Grade-III on 30.07.2009 ii) Grade-II on 06.06.2016.	AGARTALA West Tripura Judicial District w.e.f 26.07.2014 and now posted as Deputy Registrar (Judicial) – cum- CPC, High Court of Tripura, Agartala w.e.f 04.08.2015	31.07.2035

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	2.		3.	4.	5.	6.	7.	8.	9.	10.
	Shri Manabendra Debbarma	ST	LL.B	15.01.1975	15.03.2005 Gauhati High Court=	30.07.2007	Appointed in Grade-III on 30.07.2007 & posted as J.M.2 nd Class, Dharmanagar, North Tripura On promotion joined in Grade-II on 06.06.2014	Confirmed in i) Grade-III on 30.07.2009 ii) Grade-II on 06.06.2016	<u>AGARTALA</u> West Tripura Judicial District w.e.f 11.11.2016 as Civil Judge (Sr. Divn) and Asstt. Sessions Judge (Court No.2)	31.01.2033
	Shri Ashit Debnath	UR	B.Sc., B.A (Law) LL.B (Hons)	20.02.1979	01.12.2006 Guahati High Court	30.07.2007	(i) Appointed in Grade-III on 30.07.2007 and posted as J.M.2 nd Class, Agartala, West Tripura ii) On promotion joined in Grade-II on 28.08.2014	Confirmed in i) Grade-III on 30.07.2009 ii) Grade-II on 28.08.2016	<u>AGARTALA</u> West Tripura Judicial District w.e.f 15.11.2016 as DLR & Deputy Secretary, Law Department, Government of Tripura	28.02.2037
	Smti. Sharmistha Mukherjee	UR	LL.M	29.09.1980	04.12.2002 Calcutta High Court	27.08.2007	(i) Appointed in Grade-III on 27.08.2007 and posted as J.M.2 nd Class, Agartala, West Tripura ii) On promotion joined in Grade-II on 27.08.2014	Confirmed in i) Grade-III on 27.08.2009 ii) Grade-II on 27.08.2016	<u>AGARTALA</u> West Tripura Judicial District as Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.) w.e.f 05.11.2016	30.09.2038

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2.			3.	4.	5.	6.	7.	8.	9.	10.
	Shri R.Chattopadhyay	UR	B.Sc.L.L.B	06.12.1971	22.12.2003 Gauhati High Court	26.07.2004	(i) Appointment in Grade-III on 26.07.2004 and posted as Civil Judge (Jr. Divn.) & J.M.2 nd Class, Belonia, South Tripura ii) On promotion joined in Grade-II on 20.01.2015	Confirmed in Grade-III on 26.07.2006.	<u>KAILASHAHAR</u> Unakoti Judicial District w.e.f 07.11.2016 as District Secretary, District Legal Services Authority (I/C Principal Counsellor, Family Court, Kailashahar)	31.12.2029
	Shri Mridul Chakraborty	UR	BA.LLB	29.05.1980	26.06.2007 Gauhati High Court	28.11.2008	(i) Appointed in Grade-III on 28.11.2008 and posted as Civil Judge (Jr. Divn) & J.M.2 nd Class, Agartala, West Tripura. ii) On promotion joined in Grade-II on 20.01.2015	Confirmed in Grade-III on 28.11.2010.	<u>UDAIPUR</u> Gomati Judicial District w.e.f 18.01.2014 and now posted as Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn) w.e.f 09.02.2015.	31.05.2038
	Shri Rajib Bhattacharjee	UR	BA(Hons), LL.M.	03.11.1972	22.08.2003 Calcutta High Court	27.05.2009	Appointed in Grade-III on 27.05.2009 and posted as J.M.2 nd Class, Agartala, West Tripura ii) On promotion joined in Grade-II on 20.01.2015	Confirmed in Grade-III on 27.05.2011.	<u>AGARTALA</u> West Tripura Judicial District w.e.f as Addl. Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.) w.e.f 11.02.2015	30.11.2030
	Shri Subhra Nath	UR	M.Sc.LL.B	01.03.1974	26.06.07 Gauhati High Court	28.11.2008	Appointed in Grade-III on 28.11.2008 and posted as J.M.2 nd Class, Udaipur, South Tripura. ii) On promotion joined in Grade-II on 20.01.2015	Confirmed in Grade-III on 28.11.2010.	<u>DHARMANAGAR</u> North Tripura Judicial District w.e.f 25.01.2017 as Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.)	29.02.2032

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	2.		3.	4.	5.	6.	7.	8.	9.	10.
1.	Shri Debashish Kar	UR	B.A (Law) LL.B (Hons)	10.09.1982	01.12.2006 Gauhati High Court	07.11.2008	Appointed in Grade-III on 07.11.2008 and posted as J.M.2 nd Class, Sonamura, West Tripura ii) On promotion joined in Grade-II on 20.01.2015	Confirmed in Grade-III on 07.11.2010.	<u>UDAIPUR</u> Gomati Judicial District w.e.f 18.03.2015 as Civil Judge (Sr. Divn.) & Asstt. Sessions Judge	30.09.2040
2.	Smti .Jhuma Dutta Chowdhury	UR	B.A(Law) LL.B(Hons).	04.12.1978	22.09.2005 Gauhati High Court	19.11.2008	(i) Appointed in Grade-III on 19.11.2008 and posted as Civil Judge (Jr. Divn.) & J.M.2 nd Class, Kailashahar, North Tripura ii) On promotion joined in Grade-II on 21.01.2015	Confirmed in Grade-III on 19.11.2010	<u>AGARTALA,</u> West Tripura w.e.f 21.03.2015 as DLC & Deputy Secretary, Law, Government of Tripura	31.12.2036
3.	Shri Uttam Hrishi Das	SC	B.A.(Law) LL.B (Hons)	14.07.1982	01.04.2008 Gauhati High Court	07.11.2008	(i) Appointed in Grade-III on 07.11.2008 and posted as J.M.2 nd Class, Khowai, West Tripura. ii) On promotion joined in Grade-II on 20.01.2015	Confirmed in Grade-III on 07.11.2010.	<u>DHARMANAGAR</u> North Tripura Judicial District w.e.f 13.02.2015 as Civil Judge (Sr. Divn.) and Asstt. Sessions Judge.	31.07.2040
4.	Shri Dharmendu Das	UR	B.A .LL.B	31.10.1978	15.11.2006 Gauhati High Court	26.04.2010	Appointed in Grade-III on 26.04.2010 and posted as Civil Judge (Jr. Divn.) & J.M.2 nd Class, Sonamura, West Tripura ii) On promotion joined in Grade-II on 01.09.2016	Confirmed in Grade-III on 26.04.2012.	<u>AGARTALA</u> West Tripura Judicial w.e.f 17.01.2014 and thereafter posted as Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, 1 st Class (Court No.1) w.e.f 11.02.2015 and now posted as District Secretary, District Legal Services Authority w.e.f 04.11.2016	31.10.2036

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1.	2.		3.	4.	5.	6.	7.	8.	9.	10.
15.	Shri Purandar Prasad Paul	UR	B.A. LL.B, LLM	17.11.1981	02.06.2006 Gauhati High Court	23.04.2010	Appointed in Grade-III on 23.04.2010 and posted as Civil Judge (Jr. Divn.) & J.M. 2 nd Class, Kamalpur, North Tripura ii) On promotion joined in Grade-II on 01.09.2016	Confirmed in Grade-III on 23.04.2012.	KAILASHAHAR Unakoti Judicial District w.e.f 25.01.2017 as Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.)	30.11.2039
16.	Smti. Mou Banerjee	UR	B.A. LL.B	27.10.1983	01.04.2008 Gauhati High Court	23.04.2010	Appointed in Grade-III on 23.04.2010 and posted as Judicial Magistrate 2 nd Class, Agartala, West Tripura. ii) On promotion joined in Grade-II on	Confirmed in Grade-III on 23.04.2012	KAILASHAHAR Unakoti Judicial District w.e.f 07.12.2016 as Civil Judge (Sr. Divn.) & Assistant Sessions Judge.	31.10.2041
17.	Shri Sunil Kr. Singh	UR	B.Com .LL.B	30.11.1974	21.06.2005 Calcutta High Court	31.08.2010	Appointed in Grade-III on 31.08.10 and posted as Civil Judge (Jr. Divn.) Court No. 2 & J.M.2 nd Class, Agartala, West Tripura. ii) On promotion joined in Grade-II on 31.08.2016	Confirmed in Grade-III on 31.08.2012.	AGARTALA West Tripura Judicial District w.e.f 14.11.2016 as Deputy Secretary, Tripura State Legal Services Authority	30.11.2032
18.	Shri Soumya Bikash Das	SC	B.A. ,LL.B	26.04.1983	20.05.2009 Gauhati High Court	15.05.2010	Appointed in Grade-III on 15.05.2010 and posted as Judicial Magistrate, 2 nd Class, Belonia, South Tripura. ii) On promotion joined in Grade-II on 01.09.2016	Confirmed in Grade-III on 15.05.2012.	UDAIPUR Gomati Judicial District as District Secretary, District Legal Services Authority w.e.f 05.11.2016 and (I/C Principal Counsellor, Family Court, Udaipur)	30.04.2041

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.	2.		3.	4.	5.	6.	7.	8.	9.	10.
9.	Shri Tapan Debbarma	ST	B.A(Law) LL.B (Hons)	04.03.1984	23.12.2008 Gauhati High Court	02.11.2010	Appointed in Grade-III on 02.11.2010 and posted as Judicial Magistrate 2 nd Class, Agartala, West Tripura. ii) On promotion joined in Grade-II on 01.09.2016	Confirmed in Grade-III on 02.11.2012.	<u>AGARTALA</u> West Tripura Judicial District w.e.f 11.11.2016 as Principal Counsellor, Family Court.	31.03.2042